

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.567/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Om kamal Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

- |    |   |              |                                |        |
|----|---|--------------|--------------------------------|--------|
| 1. | Nawaf Kishore Jha<br>Senior Panel counsel | Jha Advocate | Union of Jha's<br>Roch/Agathas | NK/Jha |
| 2. | Mivedits R.<br>Couns                      | Advocate     | Om kamal<br>Trading Pvt<br>Ltd | JR     |

ORDER

For Order, see C.P. No. 564 of 2016.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd/-  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017

V.Sethi